

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 97 OF 2015

Dated: 19th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Sakie Jakharia
Mr. Kaustav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

By consent of the parties, the matter is adjourned to **25.01.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**